

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

CP No.105/Chd/Pb/2023

IN THE MATTER OF:-

Satish Kumar Singla

...Petitioner

Vs.

Himalaya Fresh Proteins Pvt. Ltd. & Ors.

...Respondent

Under Section: 241-242, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

12.07.2024
Tanvi

Sd/-
Court Officer